



NATIONAL COMPANY LAW TRIBUNAL

HYDERABAD BENCH
COURT HALL NO: II

PHYSICAL HEARING

CORAM: JUSTICE TELAPROLU RAJANI – HON'BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 26.05.2023 AT 02:30 PM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/857/2023 in Company Petition IB/196/2021
NAME OF THE COMPANY	Pandu Ranga Rao & 3 others
NAME OF THE PETITIONER(S)	Maestria Paints India Pvt Ltd
NAME OF THE RESPONDENT(S)	Pandu Ranga Rao & 3 others
UNDER SECTION	10 of IBC

ORDER
CERTIFIED TO BE TRUE COPY
OF THE ORIGINAL

IA (IBC)/857/2023

This application is filed seeking for rectification of the order dated 01.05.2023 in IA.637/2023 by which one Mr. Malireddy Ramana Reddy is appointed as liquidator. The contention is that the said liquidator was appointed in place of Shri. Medarameeta Rama Rao. The reasons on which the rectification which is in fact modification is sought for are that the applicant was proposed as liquidator by the CoC with 100% voting and consent was also given by the Applicant. But, this Hon'ble Tribunal appointed Shri. Medarameeta Rama Rao as Liquidator instead of this Applicant and observed that this Applicant's name is not found in IBCI Website. In fact, the name of the Applicant is reflected in the official website of IBCI. A copy of the screenshot downloaded from the official website of IBCI is enclosed along with the application which shows the name of Mr. Malireddy Ramana Reddy as being valid till 23.02.2024. Hence, considering the above application is allowed as prayed for.

The fee of the erstwhile liquidator, till he is relieved by the new liquidator, shall be paid the CoC.

Sd/-

MEMBER (T)

Deputy Registrar / Assistant Registrar / Court Officer
National Company Law Tribunal, Hyderabad Bench
29/5/2023
Approved

Sd/-

MEMBER (J)

यशोवती दास
CERTIFIED TRUE COPY
कॉपी तैयार करण रण दास
DATE OF JUDGEMENT... 26/5/23
29/5/23
CASE NUMBER (P)(B) No. 196/2021/HB/1
National Company Law Tribunal, Hyderabad Bench

FREE OF COST COPY